

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI**  
**FOR THE MONTH OF APRIL 2022**

<b>Form 1</b>									
<b>List of cases e-filed during the month</b>									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

<b>Form -2</b>							
<b>List of cases in which e-payment of Court fees was made during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

**Form -5****List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

**Form 6**

**Contested commercial cases disposed during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	1	AO 271 of 2021	M/s Madhava Hytech Engineers Pvt Ltd Vs. Superintending Engineer	Mr. Siddhartha Sah, Mr. SK Shandilya Standing Counsel Mr. J.C. Pandey	15.12.2021	Yes	21.04.2022	127 days	Allowed (Contested)	-----	—	Under Section 13 Commercial Court Act 2015
		2	AO 119 of 2022	Nagar Palika Parishad Nainital Vs. M/s Sachin Kumar Contractor	Mr. D.S. Patni Mr. Mahendra Singh Rawat Mr. Aditya Pratap Singh	08.04.2022	No	21.04.2022	13 days	Allowed (Contested)	-----	—	Under Section 13 Commercial Court Act read with 37(1) (b) of Arbitration Act, 1996
		1	Arb 98/2021	Ishan Enterprises Vs Pitcul	Sushma	1.10..2021	Yes	2.4.2022	184	Judgment	4.4.2022	1	Sec 09



<b>Form 7</b>						
<b>Summary of Commercial Cases during the month</b>						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>		70	7	2	75
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1483	58	54	<b>1487</b>

**Form 6(i):  
Mediation Data during the month**

<b>List of cases received for Pre-Institution Mediation and Settlement during the month</b>						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>Mediation Centre, High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	DLSA, Dehradun	30	20	Nil	16	34
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

**FOR THE MONTH OF APRIL - 2022**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No. of Courts Operational</b>	1	-	-	-	1
<b>No. of cases Instituted</b>	58	-	-	-	-
<b>No. of appeals filed</b>	-	-	-	-	7
<b>No. of cases pending</b>	1487	-	-	-	75
<b>No. of cases disposed of</b>	54	-	-	-	2